

MENTIONING REPORT COURT NO 09

Date : 03/07/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|------------------------|
| 1 | WPS | 3174/17 | 07-07-2020 |
| 2 | WPS | 1227/20 | 07-07-2020 |
| 3 | WPS | 1718/20 | 09-07-2020 |
| 4 | WPS | 1659/19 | 20-07-2020 |
| 5 | WPS | 381/20 | 20-07-2020 |
| 6 | WPS | 6905/19 | 03-08-2020 |
| 7 | WPS | 1318/19 | 04-08-2020 |
| 8 | WPS | 1845/20 | USUAL COURSE |
| 9 | WPS | 08/20 | IN THE MONTH OF AUGUST |
| 10 | WPS | 1639/20 | USUAL COURSE |
| 11 | WPS | 1796/20 | USUAL COURSE |
| 12 | WPS | 1603/20 | REJECTED |
| 13 | WPS | 5649/19 | REJECTED |
| 14 | WPS | 494/20 | REJECTED |

MENTIONING REPORT COURT NO 10

Date : 03/07/2020

| S.NO | CASE TYPE | CASE NO. | Remarks (IF DEFECT FREE) |
|------|-------------|----------|-----------------------------|
| 1 | Cr.App(S.J) | 1029/19 | 08-07-2020 |
| 2 | Cr.App(S.J) | 1105/19 | 29-07-2020 |
| 3 | Cr.App(S.J) | 1146/19 | 29-07-2020 |
| 4 | Cr.App(S.J) | 194/20 | 31-07-2020 |
| 5 | Cr.App(S.J) | 198/20 | 08-07-2020 |
| 6 | Cr.App(S.J) | 264/20 | 30-07-2020 |
| 7 | Cr.App(S.J) | 836/19 | 30-07-2020 |
| 8 | Cr. Rev | 773/19 | 09-07-2020 |
| 9 | Cr. Rev | 341/20 | 22-07-2020 |
| 10 | Cr. Rev | 1620/20 | 22-07-2020 |
| 11 | Cr. Rev | 1751/18 | 22-07-2020 |
| 12 | Cr. Rev | 1559/18 | 21-07-2020 |
| 13 | Cr. Rev | 1585/19 | 23-07-2020 |

MENTIONING REPORT COURT NO 15

Date : 03/07/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|---|
| 1 | Cr. M.P | 3997/19 | REJECTED |
| 2 | Cr. M.P | 328/20 | REJECTED |
| 3 | W.P.(S) | 6757/07 | REJECTED |
| 4 | Cr. M.P | 850/20 | USUAL COURSE |
| 5 | Cr. M.P | 2871/16 | USUAL COURSE |
| 6 | Cr. M.P | 1842/18 | USUAL COURSE |
| 7 | Cr. M.P | 4037/19 | NEXT WEEK |
| 8 | Cr. M.P | 1307/20 | NEXT WEEK |
| 9 | Cr. M.P | 973/20 | NEXT WEEK |
| 10 | Cr. M.P | 2485/19 | PARTIES HAVE TO APPEAR IN PERSON HENCE NO VIDEO CONFERENCING POSSIBLE |
| 11 | Cr. M.P | 3521/20 | USUAL COURSE |
| 12 | Cr. M.P | 1313/20 | USUAL COURSE |
| 13 | W.P.(Cr) | 172/18 | USUAL COURSE |
| 14 | W.P.(Cr) | 220/18 | USUAL COURSE |
| 15 | W.P.(Cr) | 73/20 | USUAL COURSE |
| 16 | BA | 3916/20 | USUAL COURSE |
| 17 | BA | 3901/20 | USUAL COURSE |
| 18 | W.P.(Cr) | 189/19 | REJECTED MENTIONING NOT PROPER |
| 19 | Cr. Rev | 340/19 | AFTER 01 WEEK IF TIED UP OR ASSIGNED |

MENTIONING REPORT COURT NO 20

Date : 03/07/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|---------------|
| 1 | Cr.M.P | 4168/18 | IN DUE COURSE |
| 2 | Cr.M.P | 1119/20 | IN DUE COURSE |
| 3 | Cr.M.P | 1231/20 | IN DUE COURSE |
| 4 | Cr.M.P | 1360/20 | IN DUE COURSE |
| 5 | Cr.M.P | 1381/20 | IN DUE COURSE |
| 6 | BA | 2960/20 | IN DUE COURSE |
| 7 | ABA | 2333/20 | IN DUE COURSE |
| 8 | ABA | 2591/20 | IN DUE COURSE |
| 9 | Cr.A(SJ) | 260/20 | IN DUE COURSE |
| 10 | Cr.A(SJ) | 267/20 | IN DUE COURSE |

MENTIONING REPORT COURT NO 18

Date : 03/07/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|--------------|
| 1 | BA | 4056/20 | 10-07-2020 |
| 2 | WPC | 1715/20 | NEXT WEEK |
| 3 | WPC | 3624/08 | USUAL COURSE |
| 4 | WPC | 3554/19 | USUAL COURSE |

MENTIONING REPORT COURT NO 19

Date : 03/07/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|----------|
| 1 | SA | 152/16 | ALLOWED |
| 2 | SA | 02/17 | REJECTED |
| 3 | SA | 417/15 | ALLOWED |
| 4 | MA | 210/14 | ALLOWED |
| 5 | MA | 211/14 | ALLOWED |
| 6 | MA | 213/14 | ALLOWED |